

NOTICE

In order to reduce the physical presence of lawyers, litigants and Court staff due to outbreak of COVID-19, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear the matters mentioned in separately published list at **High Court of Bombay at Goa through Video Conferencing with effect from 1st October 2020 to 31st October 2020 :-**

HIGH COURT OF BOMBAY AT GOA (PANAJI)

PART-I

On 5th, 6th, 7th, 12th, 13th, 14th, 19th, 20th and 21st October 2020
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Smt. Justice M. S. JAWALKAR	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Division Bench.	reghighgoadb@gmail.com

PART-II

On 1st, 8th, 9th, 15th, 16th, 22nd, 23rd and 29th October 2020
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice M. S. SONAK (Bench I)	Final hearing matters pertaining to : 1. Criminal Appeals 2. Appeals From Order	reghighgoasbfhcr@gmail.com
2	The Hon'ble Smt. Justice M. S. JAWALKAR (Bench III)	1. Final hearing matters pertaining to MACT (First Appeals) : 2. Civil Revision Applications.	reghighgoasbfh@gmail.com

PART-III
1st, 5th to 9th, 12th to 16th, 19th to 23rd and 29th October 2020
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice DAMA SESHADRI NAIDU (Bench II)	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Single Bench. (except the matters assigned to Single Bench 1 and 3)	<u>For Civil matters</u> reghighgoasbcv@gmail. Com <u>For Criminal matters</u> reghighgoasbcr@gmail. Com

PART - IV
On 26th, 27th and 28th October 2020
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Shri. Justice D. S. NAIDU	1. Admission of Civil and Criminal matters and applications therein, pertaining to Division Bench. 2. Tax Appeals.	reghighgoadb@gmail.com
2	The Hon'ble Smt. Justice M. S. JAWALKAR	1. Final hearing matters pertaining to MACT (First Appeals) : 2. Civil Revision Applications.	reghighgoasbfh@gmail. com

NOTE-I

- i) In the event of the presiding Judge of the Division Bench recusing from a matter, then such matter be placed before Division Bench consisting of the companion Judge of the earlier Division Bench and the Single Judge presiding over Single Bench of **PART III**.
- ii) In the event of the companion Judge of the Division Bench recusing from a matter, then such matter be placed before the Division Bench consisting of the presiding Judge of the earlier Division Bench and the Single Judge presiding over the Single Bench of **PART III**.
- iii) The mentioning of Single Bench at Sr. No. 1 of **PART-II** is allowed before Single Bench at Sr. No. 2 of **Part-II**.
- iv) The mentioning of Single Bench of **PART-III** is allowed before Single Bench at Sr. No.1 of **Part-II** and vice versa.

NOTE -II

i) The Advocates and Parties-in-person who wish to list his matter for admission should sent a Praeipce on the given email ID against the category of matters alongwith an acknowledgment of service of Praeipce to the other side.

ii) The final hearing matters will be taken by the respective Courts as per Cause List notified separately.

iii) The Advocates and Parties-in-person who wish to list his matter for final hearing other than the cause list should sent a Praeipce 2 days in advance on the given email ID against the category of matter alongwith an acknowledgment of service of Praeipce to the other side.

High Court, Appellate Side,)
Bombay.)

Date : 29th September, 2020)
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By Order,

Sd/-
(V. R. Kachare)
I/c Registrar (Judl-I)